

22 अप्रैल, 1965 की तारीख पड़ी थी। सरकार इस पर विचार कर रही है।

### Increase in Population

1191. Shri Karni Singhji: Will the Minister of Home Affairs be pleased to state:

(a) the expected yearly net increase in India's population in the next 10 years; and

(b) the expected yearly net increase in the 5 years of the Fourth Five Year Plan?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) According to the Expert Committee set up by the Planning Commission for the preparation of population projection for plan purposes under the chairmanship of the Registrar General, India, the expected annual increase of population during the ten years, 1966-75 would be around 13.5 millions on the average.

(b) The expected annual net increase of population during the Fourth Plan period, that is, 1966-71 would be around 13 millions.

उर्वरक कारखाना, पंजाब

1192. श्री राम सेवक यादव :  
श्री मधु लिये :  
श्री बागड़ी :

क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार पंजाब में सरकारी क्षेत्र में एक उर्वरक कारखाना बनाने का विचार कर रही है; और

(ख) यदि हाँ, तो वह कारखाना कहाँ पर स्थापित होगा तथा इस पर कितना खर्च होगा ?

पेट्रोलियम और रसायन मंत्री (श्री हुमायून् कबिर) : (क) और (ख) : पंजाब में सरकारी क्षेत्र में पहले से ही एक उर्वरक कारखाना है।

### U.S.A. Loan for Technical Institutions

1193. Shri Vishwa Nath Pandey: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 1772 on the 8th September, 1965 and state the outcome of the negotiations for a loan from the Government of U.S.A. to meet the requirements of technical institutes in respect of procurement of equipment manufactured in that country?

The Minister of Education (Shri M. C. Chagla): The negotiations are still going on.

### Petitions filed in Allahabad High Court

1194. Shri Vishwa Nath Pandey: Will the Minister of Home Affairs be pleased to state:

(a) the number of writ petitions filed before the High Court of Allahabad from the 1st June, 1965 to 31st October, 1965;

(b) the number out of them disposed of; and

(c) the number of cases which were decided against the State Government or the Central Government?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (c). The information is being obtained and will be laid on the Table of the House.